

2013
High Court, Appellate Side,
Calcutta

NOTIFICATION

No. 1401-A

Dated: The 4th April, 2013

The following 4(Four) officers of the West Bengal Judicial Service, appointed by way of Direct Recruitment, 2012, from amongst the members of the Bar, on temporary basis, are hereby posted and placed on probation as Additional District & Sessions Judge, in the Headquarters of their respective home districts or at such station of West Bengal, as is nearest to their home district, in the schedule appended below:

SCHEDULE

<u>Sl. No.</u>	<u>NAME OF THE OFFICERS</u>	<u>PLACE OF POSTING ON PROBATION</u>
1.	Mr. Rashid Alam	Alipore in the District of 24-Parganas (South)
2.	Shri Supratim Dasgupta	Alipore in the District of 24-Parganas (South)
3.	Shri Jibon Kumar Sadhu	Suri in the District of Birbhum
4.	Smt. Sutanuka Nag	Burdwan Sadar in the District of Burdwan

Sd/-
Debi Prosad Dey
Registrar (Judicial Service)
High Court, A.S., Calcutta

Memo No. 1402-A.

Forwarded to the **Superintendent, Government Printing**, West Bengal, for early insertion in the Calcutta Gazette.

High Court, Civil

By order of the High Court,

The 4th April, 2013

Sd/-
First Assistant Registrar

Memo No. 1403 -A to 1406 - A.

Copy forwarded to (i) **Mr. Rashid Alam, son of Late Md. Jane Alam, 23, Chandney Chowk Street, 3rd Floor, P.S. - Bowbazar, Kolkata - 700 072**, (ii) **Sri Supratim Dasgupta, S/O. Late Samir Kumar Dasgupta, Ashabari Apartment, Flat-3/C, 46/3A, Central Road, Jadavpur, P.S. - Jadavpur, Kolkata - 700 032**, (iii) **Sri Jibon Kumar Sadhu, S/O. Shri Krishnagopal Sadhu, Barabagan, P.O. - Suri, Sub-Divn. - Suri, Dist. - Birbhum, Pin - 731 101** and (iv) **Smt. Sutanuka Nag, D/O. Shri Tushar Kanti Nag, Flat No. 5A, Abhilasha Apartment, Behind Dolly Lodge, Rabindra Nagar, P.S. - Hirapur, P.O. - Asansol-4, District - Burdwan, Pin - 713 304**, for information with the intimation that the aforesaid appointment is in the interest of public service.

Each of the aforesaid officers is requested to report to the office of the concerned District Judge, immediately after receipt hereof, for undergoing training in the manner prescribed below:

1. Training under Additional District & Sessions Judge for three (3) months.
2. Training under District & Sessions Judge for two (2) months.
3. Training at the West Bengal Judicial Academy, Bijan Bhawan, Salt Lake, Kolkata for one (1) month.

Or

4. As may be decided by the concerned District Judge.

High Court, Civil.

By order of the High Court,

The 4th April, 2013

Sd/-
First Assistant Registrar

MEMO NO. 1407-A to 1409-A

Copy, with copy of the above endorsement forwarded to the **District Judge, (1) 24-Parganas (South) at Alipore, (2) Birbhum, and (3) Burdwan for information and necessary action.**

He is requested to administer oath/ affirmation to the concerned officer, ordered to be posted as Additional District & Sessions Judge, on probation, in terms of Rule 39 read with Schedule -III of the West Bengal Judicial (Condition of Service) Rules, 2004, already communicated under Court's letter No. 1470-A to 1490-A dated 18.03.2005.

He is also requested to make necessary arrangement for training of the concerned Probationary Additional District & Sessions Judge as prescribed below :

1. Training under Additional District & Sessions Judge for three (3) months.
2. Training under District & Sessions Judge for two (2) months.
3. Training at the West Bengal Judicial Academy, Bijan Bhawan, Salt Lake, Kolkata for one (1) month.

Or

4. As may be decided by the concerned District Judge.

High Court, Civil.

By order of the High Court,

The 4th April, 2013

Sd/-
First Assistant Registrar

Memo No. 1410-A.

Copy, forwarded to the **Secretary, Judicial Department, Govt. of West Bengal, Writers' Buildings, Kolkata - 700001, for information.**

This has reference to his letter No. 1178/1(2)-J dated 14th March, 2013.

High Court, Civil

By order of the High Court,

The 4th April, 2013

Sd/-
First Assistant Registrar.